problem was recently examined by the Scheduled Areas and Scheduled Tribes Commission. The recommendations of the Commission will be found in paragraphs 18.27—18.32 of the Report (pages 225-227). These have been accepted by the Government of India in principle.

All educational problems of the Scheduled Tribes including that of the use of tribal languages as media of instruction, are proposed to be studied in a special unit which it has been decided to create in the National Institute of Education. A scheme for the purpose has been drawn up and will be implemented shortly.

Kyanite Mining in Bihar

1012. Shri H. C. Soy: Will the Minister of **Mines and Fuel** be pleased to state:

(a) whether Kyanite mining in Bihar is suffering seriously by harmful and mutually unfair working methods of the different companies engaged in Kyanite Mining and it is severely affecting its production; and

(b) if so, the steps to be taken to remedy the working methods?

The Deputy Minister in the Ministry of Mines and Feul (Shri Hajarnavis): (a) Inspections made by the Indian Bureau of Mines have revealed that workings of most of the mines is in order. In some cases defective working of the mines has been noticed and remedial measures pointed out. There has been no fall in the production of Kyanite in Bihar. In fact, the production has been continuously on the increase since 1959.

(b) Where defects have been pointed out, more frequent inspections are proposed to be undertaken to ensure that proper steps are taken by the mine owners for implementing the recommendations made by the Inspecting Officers.

सरकारी कर्मचारियों की सेवानिवृत्ति आ

१०१३. **श्री भक्त दर्शन :** क्या गृह-कार्य मंत्री ११ दिसम्बर, १९६२ के अतारांकित प्रश्न संख्या ८६४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार के कर्मचारियों की सेवानिवृत्ति की आयु सीमा ५५ से बढ़ा कर ५८ वर्ष करने के निर्णय के सम्बन्ध म इस बीच क्या कार्यवाही की गई है;

(ख) विभिन्न राज्यों में इस समय काम करने वाले अखिल भारतीय सेवाओं के पदाधिकारियों के सम्बन्ध म उक्त निर्णय किस प्रकार लागू किया जायेगा ; और

(ग) राज्य सरकार के कर्मचारियों की आयु सीमा म वृद्धि करने के सम्बन्ध में विभिन्न राज्य सरकारों द्वारा क्या निर्णय किया गया है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री दातार) : (क) सेवानिवृत्ति की आयु ५८ वर्ष तक बढ़ाने से सम्बन्धित एक आदेश राष्ट्रपति द्वारा जारी किया जा चुका है ।

(ख) अखिल भारतीय सेवाओं (मृत्यु व सेवानिवृत्ति लाभ) के नियम, १९५८ को संशोधित करने के लिए कार्यवाही की जा रही है ।

(ग) इस सम्बन्ध में गृह मंत्रालय के पास कोई सूचना नहीं है ।

चीनी राष्ट्रजन

१०१४. { **श्री भक्त दर्शन :**
श्री हेमराज :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) जब से चीन के आक्रमण के कारण संकट की स्थिति की घोषणा की गई है,